NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.117(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2016

NAME OF THE PARTIES: Mr. Sunil Dubey

V/s. M/s. Brand Connect Communication (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Of M.S. Bhardway

Alw

V. P. Verna

Per Respondent

Partioner

3) CS Snjit R. Indore Respondent

No. 2 & 4

Order

C.P No. 117/397-398/CLB/MB/MAH/2014

- Ld. Counsels/PCS from the side of the Petitioner are present. Ld. Advocate/ CS from the side of Respondents No. 2, 3 & 4 are present.
- 2. From the side of R-4 certain "Added documents" have been filed; hence the Petitioner is seeking time for Rejoinder if deem fit. It has also been mentioned that a connected CP No. 01/2015 is also pending for disposal.

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3. The matter is adjourned to 22.09.2016, duly communicated to both the sides. Registry is directed to put up CP No. 01/2015 for hearing if pending for disposal, along with this C.P.

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M. K. SHRAWAT Member (Judicial)

Dated: 24th August, 2016.